

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 1**

ITEM No 113  
CP(IB) 317 of 2020

**Order under Section 94 IBC**

**IN THE MATTER OF:**

Pankaj Harilal Valia  
Personal Gaurantor to UIC Corporation Pvt Ltd & Ors

.....Applicant

**Order delivered on ..19/07/2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
Virendra Kumar Gupta, Hon'ble Member(T)

**PRESENTS:**

Learned Counsel Ms. Anjali Nirav Choksi appeared for the IRP.  
Learned CA Mr. Kiran Shah appeared for the Liquidator.


**ORDER**

We direct IRP to make the Secured Creditors as the parties.

Matter stands adjourned to 07.09.2021

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

SK

  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)